

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 119 of 2003.

Jabalpur, this the 7th day of March 2003

Hon'ble Mr. Justice N.N. Singh- Vice Chairman
Hon'ble Mr. R.K. Upadhyaya-Member (Administrative)

1. R.K. Mishra, S/o Shri
Ramji Mishra, age, about 33 years,
Employed as Junior Engineer (Bridge)
Gr. II/ Under Chief Engineer (Construction)
posted at Raipur, under immediate administrative
Control of S.P.M. (Construction), S.E. Rly,
Raipur (Chhatisgarh)
2. Ajay Kumar Gupta S/o Shri
Ramnaresh Gupta, age about 30 years,
Employed as Junior Engineer (Bridge)
Grade II under Chief Engineer
(Construction), S.E. Rly. Bilaspur. - APPLICANTS
(By Advocate- Shri I.K. Dwivedi)

VERSUS

1. Union of India through the
General Manager, S.E. Rly.
Garden Reach, Calcutta- 43.
2. Chief Engineer (Construction)
South Eastern Railway, Bilaspur, (C.G).-- RESPONDENTS

ORDER (Oral)

The learned counsel of the applicant wants to
withdraw this O.A. The prayer is allowed. The O.A. is
dismissed as withdrawn.



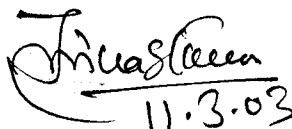
(R.K. Upadhyaya)
Member (Admin.)



(N.N. Singh)
Vice Chairman.

rkv.

Issued
on 12.3.03
BZ


11.3.03

I K Dwivedi - Adv